

(9)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. NO.3138/1992

New Delhi this the 22nd day of January, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Suresh Chand S/O Dal Chand,
R/O 3/70, Sham Singh Street,
Gopi Nath Bazar,
Delhi Cantt.-110010.

... Applicant

(None present)

-Versus-

1. Union of India through
the Secretary,
Ministry of Defence,
South Block,
New Delhi.
2. The Commandant,
505, Army Base Workshop,
Delhi Cantt-110010.

... Respondents

(None present)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

None present either for the applicant or for the respondents. Earlier also no one appeared on either side. Accordingly, the O.A. is hereby dismissed for want of prosecution.

Agarwal

(K. M. Agarwal)
Chairman

Ahooja
(R. K. Ahooja)
Member (A)

/as/